

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00737/2017

Jabalpur, this Tuesday, the 16th day of January, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Brijendra Malviya
S/o Shri Ghanshyam Malviya
Aged about 32 years
Occupation-Chargeman, Non-Technician
Ordnance Factory Itarsi,
District Hoshangabad (M.P.)
PIN Code 461122

-Applicant

(By Advocate –**Shri Rajneesh Pandey**)

V e r s u s

1. Union of India
Through Secretary
Ordnance Factory Board
10-A Khushiram Bose Road
Calcutta (W.B.)
PIN Code 700000

2. The General Manager
Ordnance Factory, Itarsi
District Hoshangabad (M.P.)
PIN Code 461 122

3. The General Manager
Metal & Steel Factory Ishapore
Calcutta (W.B.) PIN Code 700 000

- Respondents

(By Advocate –**Shri S.P.Singh**)

O R D E R (Oral)

It is submitted by the learned counsel for the applicant that
Misc. Application No. 200/00048/2018 has been moved with a

prayer that the applicant be allowed to withdraw this Original Application with liberty to file afresh if cause of action occurs.

2. Shri S.P.Singh, learned Sr. Standing counsel appears for the respondents.

3. In view of the averments made in Misc. Application No. 200/00048/2018 the Misc. Application is allowed. The applicant is permitted to withdraw this Original Application with liberty to file afresh if cause of action occurs.

4. The O.A. is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

rn